

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 3rd May, 2017

The Hon'ble Chief Justice has been pleased to constitute the following 'Rules Committee' in respect of the High Court for framing of rules including the Case Flow Management Rules.

01. **Hon'ble Mr. Justice S. Talapatra** – Chairman
02. **Sri S. M. Chakraborty,** – Member
Sr. Advocate
03. **Sri Deba Ranjan Chowdhury,** – Member
Advocate
04. **Sri S. G. Chattopadhyay,** – Member
Registrar General
05. **Sri A. Debbarma,** – Member
Registrar (Judicial)
06. **Sri S. Chakraborty,** – Member-Secretary
Deputy Registrar (Admn)

This is in supersession of the earlier Notification dated 05.08.2016.

By order,

Sd/–

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F. 44 (11)–HC/2017/ 8699-731

May 3, 2017

Copy to: –

01. The Secretary General, Supreme Court of India, New Delhi;
02. The LR & Secretary, Law, Govt. of Tripura, Agartala;
03. The District & Sessions Judge, South Tripura Judicial District, Belonia / West Tripura Judicial District, Agartala / North Tripura Judicial District, Dharmanagar / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur;
04. Sri S.M. Chakraborty, Sr. Advocate, High Court Bar Association, High Court of Tripura, Agartala;
05. Sri Deba Ranjan Chowdhury, Advocate, High Court Bar Association, High Court of Tripura, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;

11. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala;
12. The Deputy Registrar (Administration), High Court of Tripura, Agartala;
13. The Deputy Registrar (Accounts/Protocol/Vigilance), High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 18. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura; and
19. Order File/Concerned File.


3.5.17
REGISTRAR GENERAL